

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1887 OF 2018 IN
APPEAL NO. 392 OF 2018**

Dated : 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Mumbai Electric Workers Union

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Kishore Kumar Shankar Shetty

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Mr. Hasan Murtaza for R-2

ORDER

List the matter on **16.09.2019.**

**(S. D.Dubey)
Technical Member**

pr/vt

**(Justice Manjula Chellur)
Chairperson**